

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **Peace Infrastructure Private Limited**

Sr No	Particulars	Details
1	Name of corporate debtor	Peace Infrastructure Private Limited
2	Date of incorporation of corporate debtor	5 th December, 2007
3	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Gujarat, India under the Companies Act, 1956
4	Corporate identity number of Corporate Debtor	U45201GJ2007PTC052273
5	Address of the registered office and principal office (if any) of corporate debtor	B-2 Vasa Vila, Taktawala Park, Naranpura Char Rasta, Naranpura Ahmedabad 380013
6	Date of Closure of Insolvency Resolution Process	20 th July, 2020
7	Liquidation commencement date of corporate debtor	21 st July, 2020
8	Name and registration number of the insolvency professional acting as liquidator	Vinod Tarachand Agrawal IBBI/IPA-001/IP-P00641/2017-18/11090
9	Address and e-mail of the liquidator, as registered with the Board	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006 Email – ca.vinod@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	204, Wall Street-1, Near Gujarat College, Ellisbridge, Ahmedabad-380006 Email - cirp.peace@gmail.com
11	Last Date for Submission of Claims	20 th August, 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Peace Infrastructure Private Limited** on 21st July, 2020 under section 33 of the code.

The stakeholders of **Peace Infrastructure Private Limited** are hereby called upon to submit their claims with proof on or before 20th August, 2020 to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The Prescribed forms could be downloaded by visiting the website :- <https://ibbi.gov.in/home/downloads> (**Forms under the Insolvency and Bankruptcy Board of India (Liquidation process) Regulations, 2017**)

Submission of false or misleading proofs of claim shall attract penalties.

Date: - 23rd July, 2020

Place: - Ahmedabad



Vinod Tarachand Agrawal
Liquidator of Peace Infrastructure Private Limited

Vinod Tarachand Agrawal
Insolvency Professional
IBBI/IPA-001/IP-P00641/2017-18/11090